

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. Nos.87827/2017 in Petition for Special Leave to
Appeal (C) D. No.17294/2015

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MUKHTIYAR SINGH
(I.A. No.87827/2017-WITHDRAWAL OF CASE)

Respondent(s)

Date : 03-10-2017 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBERS]

For Petitioner(s) Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner seeks permission to
withdraw the Special Leave Petition.

Permission is granted.

The Special Leave Petition is, accordingly, dismissed
as withdrawn.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(MADHU NARULA)
BRANCH OFFICER